

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.477
TO BE ANSWERED ON 19.12.2017

PREVENTIVE STEPS TO ZERO ACCIDENTS IN THERMAL POWER PLANTS

477. SHRI HARIVANSH:

Will the Minister of **POWER**
be pleased to state:

- (a) whether the Ministry has any plan to undertake a third party safety audit of various thermal power projects in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) what preventive steps have been taken to ensure that accidents in thermal plants are brought to zero?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : A number of Acts and regulations have been enacted for safety in Thermal Power Plants. These include Central Electricity Authority (Safety requirements for construction, operation and maintenance of electrical plants and electric lines) Regulations 2011, Indian Boilers Act, 1923, Indian Boiler Regulations, 1950, Central Electricity Authority (Measures relating to Safety and Electricity Supply) Regulations, 2010. Factories Act, 1948 also contains provisions for ensuring safety in factories.

The steps taken by NTPC Ltd. to achieve the goal of "zero accidents" are as follows:

- Safety Policy has been revised last year and safety has been made a part of NTPC core values.
- Training program for contractors' employees are being conducted at all sites on regular basis covering all relevant topics on occupational health and safety.
- Cross functional safety task force for operating plants and under construction projects is functional at all projects/stations to monitor and ensure safe working conditions.
- Internal and external safety audits are undertaken by NTPC safety officers and external (third party) safety auditors from time to time.

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- A Permit to Work system with checklists and formats for all kinds of maintenance job in operating plants is in place and is being strictly followed.
- For early detection and mitigation of the on-site emergencies, effective control systems are provided at all operating stations.
- Detailed emergency plans have been developed at all stations as per statutory provisions. Responsibilities are assigned to all concerned to handle the emergency situations.
- Regular Mock drills are conducted to check the healthiness of the systems and any abnormalities are immediately rectified.
- Safety norms are included in general conditions of contract, for strict compliance.
- Awareness program on disaster management plan are also conducted regularly.
- To inculcate safety culture, various messages/instructions are displayed in the form of posters/hoardings at various vulnerable locations of working sites. Different competitions and campaigns on safety are also organized time to time to enhance the safety awareness of employees, contractors' workers and nearby villagers.
- Regular Medical examinations are conducted to monitor the health condition of workers at work place. Safety trainings and pep-talks are also organized for workers at sites to make them aware about the hazards at workplace.
- Disaster management plan and emergency action plans are prepared in consultation with district & state authorities and nearby industries to tackle any emergency situation.

Further, third Party safety audit has been conducted in following thermal power stations / projects of NTPC Limited:

Sl. No	Name of stations/ projects	State	Third party safety audit	
			Conducted on	Agency Name
1	Badarpur	Delhi	16.12.16	Disaster Management Institute (DMI), Bhopal
2	Dadri	UP	03.11.17	Centre for Safety Management, Gr. Noida
3	Ramagundam	Telangana	24.03.17	National Safety Council (NSC), Mumbai
4	Simhadri	AP	04.02.17	Quality Circle Forum of India, Hyderabad

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5	Talcher Thermal	Odisha	26.10.17	National Safety Council (NSC), Mumbai
6	Talcher Kaniha	Odisha	22.02.16	National Safety Council (NSC), Mumbai
7	Bongaigaon	Assam	23.01.15	National Safety Council (NSC), Mumbai
8	Farakka	West Bengal	06.06.17	National Productivity Council, New Delhi
9	Barh	Bihar	25.08.17	S. S. Enterprises, Patna
10	Kahalgaoon	Bihar	10.06.16	Quality Circle Forum of India, Hyderabad
11	Rihand	UP	27.08.16	National Safety Council (NSC), Mumbai
12	Tanda	UP	30.12.16	National Safety Council (NSC), Mumbai
13	Unchahar	UP	22.01.16	National Safety Council (NSC), Mumbai
14	Singrauli	UP	07.09.17	Disaster Management Institute (DMI), Bhopal
15	Vindhyachal	MP	18.02.17	National Safety Council (NSC), Mumbai
16	Sipat	Chhattisgarh	27.04.17	Disaster Management Institute (DMI), Bhopal
17	Korba	Chhattisgarh	20.05.16	National Safety Council (NSC), Mumbai
18	Lara	Chhattisgarh	17.03.16	Disaster Management Institute (DMI), Bhopal
19	Solapur	Maharashtra	27.08.16	Quality Circle Forum of India, Hyderabad
20	Mouda	Maharashtra	26.08.16	National Safety Council (NSC), Mumbai
21	Kudgi	Karnataka	12.03.16	Quality Circle Forum of India, Hyderabad
22	Gadarwara	MP	13.10.17	National Safety Council (NSC), Mumbai
23	North Karanpura	Jharkhand	20.05.16	Bharat Industrial Consultant, Ranchi
